

ULFA. A number of their activists have surrendered expressing their loyalty to the Constitution of India and commitment to abjuring violence.

Attempt to smuggle arms into India foiled by Indian Troops

1856. SHRI PARMESHWAR KUMAR AGARWALLA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Indian troops on 3rd February, 1993 foiled an attempt of Pakistani agencies to push arms suppliers into Kashmir Valley and recovered the largest ever consignment of ammunition and hand grenades;

(b) if so, the details of the ammunition recovered and its place; and

(c) whether anybody was nabbed in the attempt ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT) : (a) to (c) On 3rd February 1993, in Uri Sector along the Line of Control in Jammu and Kashmir, a group of infiltrators was intercepted by the Security Forces. On being challenged they fled back into POK. During the subsequent search of the area by our troops, the following arms and ammunition were recovered :—

- (a) Sniper Rifle 01
- (b) Rifle AK 56 01
- (c) Hand Grenades 1120
- (d) Ammunition (rounds) 15285
- (e) Anti personnel mines 19
- (f) Explosive materials

Delay in release of Pension to Freedom Fighters

1857. DR. YELAMANCHILI SIVAJI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) in how many cases of freedom fighters Government have sanctioned pension but not made payment;

(b) what are the State-wise details of such cases;

11—149 RSS/94

(c) what are the reasons for the delay; and

(d) what steps have been taken to avoid further delay ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED) : (a) to (d) After issue of orders sanctioning pension to the freedom fighters, Pension Payment Order is issued and the Central Pension Accounting Office makes arrangements for payment of pension through the Nationalised Banks. Government is not maintaining any separate record of the cases of freedom fighters who have been sanctioned pension but have not been made the actual payment. The pensioners are also not required to intimate as to whether they have started receiving pension or not. As and when cases involving delays in actual payment are brought to the notice of the Government, remedial action is taken.

Fire service in Delhi

1858. SHRI KRISHNA KUMAR BIRLA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) what is the average number of calls received by fire brigade from various parts of Delhi;

(b) what is the existing number of fire stations in the city stating the man-power and the area expected to be covered by each fire station; and

(c) whether keeping in view the rising population and overall growth of the city Government have considered the adequacy or otherwise of the existing fleet and fire stations in the city to meet the emergency; if so, the steps taken in this direction ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED) : (a) The Delhi Fire Service has reported that the average number of calls received by the Fire Brigade per month from various parts of Delhi is approximately 888.

(b) A statement indicating existing number of fire stations, manpower and area covered by each station, is attached. [See below]